

107

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 161/9/HDB/2020
NAME OF THE COMPANY	Guptha Infraventures and Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Surya Infra
NAME OF THE RESPONDENT(S)	Guptha Infraventures and Constructions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared. We direct the Operational Creditor to file affidavit of service of notice. The matter stands adjourned to 26.08.2021.


**MEMBER
(TECHNICAL)**

Karim


**MEMBER
(JUDICIAL)**